

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 20711 of 2017

(Arising out of Order-in-Appeal No. 106/2017-CE AU-I dated 7.3.2017
passed by the Commissioner of Central Excise (Appeals-I), Bangalore.)

M/s. Mineral Enterprises Limited

....Appellant

Registered Office at Khanija Bhavan,
3rd Floor, West Wing,
No.49, Race Course Road,
Bangalore – 560 001.

VERSUS

**The Commissioner of Central Excise and
Customs**

....Respondent

C.R. Building,
Queen's Road,
Bangalore – 560 001.

Appearance:

Shri N. Anand, Advocate for the Appellant.

Shri K. A. Jathin, Authorised Representative for the Respondent.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 12.04.2024
DATE OF DECISION: 12.04.2024

This appeal is allowed. For Order, see order of date in
Customs Appeal No. 20091 of 2017.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**